

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 01.10.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 01.10.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 568/2016	Ajay Khera Vs. Container Corporation of India Limited & Ors.	Mr. Sanjay Upadhyay & Mr. Saumitra Jaiswal, Advs. for Applicant Mr. Pinaki Misra, Sr. Adv. with Ms. Abhisar Bairagi, Adv. for R-1 Mr. Balendu Shekhar, Adv. Mr. Om Prakash, Adv. for MoR Mr. R.Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Ms. Deep Shikha Bharti, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Attin Shankar Rastogi, Adv. for MoEF	26.10.2018
2.	Original Application No. 644/2016	Sushil Raghav & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. for UP Mr. Mukul Singh, Adv. for MoEF Mr. Rohit Raj Sachan, Adv. for GNN Mr. Rajkumar, Adv. for CPCB Mr. Divya Prakash Pande, Adv. for MoEF Mr. Dhirender Kumar Yadav, Adv. Ms. Savitri Pandey, Adv. for R-5 Mr. I. K. Kapila, Adv. for R-9 Mr. Tarunvir S. Khehar, Adv. for R-11 & 12 Ms. Priyanka Swami, Adv. for GNN Mr. Varun Thakur, Adv. for N.M.C.G. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA	26.10.2018
3.	Original Application No. 400/2017	Westend Green Farms Society Vs. Union of India & Ors.	Mr. Sumit Gahlawat, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Satish Kumar, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 to 6, 9 & 12 Mr. Ashish Rana, Adv. for R-13 Mr. Siddharth Batra, Adv. for R-14 Mr. Ajoy Bhushan Kalia, Adv. for R-15, 16, 19, 21, 23, 25 to 27 Mr. Satish Rai, Adv. for R-18 Mr. Jatin Bhatia, Adv. for R-20 Ms. Sakshi Popli, Adv. for DJB	31.10.2018

			Mr. Dinesh Jindal, LO for DPCC Mr. Arjun Syal, Adv. Mr. Suneel K. Atreya, Adv. Mr. Rajiv Bansal, Sr. Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Ms. Manju Luthra, Adv. Mr. Yoginder Handoo, Adv. Mr. Virender Mehta, Adv. Ms. Deep Shikha Bharti, Adv. Mr. Nishant Kumar, Adv. for R-30	
4.	Original Application No. 80/2018 (M.A. No. 221/2018, M. A. No. 340/2018 & M. A. No. 341/2018)	Narendra G. Pardeshi Vs. Public Works Department Dhule & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukesh Verma, Adv. Mr. Mayank Pandey, Adv. Mr. Shakunatala S. Wadekar, Adv. for R-3 Mr. Suhas Kumar Kadam, Adv. for R-4 Mr. Vinay Navare, Adv. Mr. Balendu Shekhar, Adv. for MoEF	31.10.2018
5.	M.A. No. 581/2018 IN Original Application No. 130/2016	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 to 4 Mr. Arjun Mahajan, Adv. for R-5 & 8 Mr. Rajkumar, Adv. for CPCB Ms.Savitri Pandey, Adv. for R-6, 7, 15 & 17 Mr. Pradeep Misra, Adv. for UPPCB Mr. Utkarsh Sharma, Adv. for State ofUP Mr. Sharad Chauhan, Adv. Mr. R. Rakesh Sharma, Adv. for TNPCB Mr. Ashish Rana, Adv. for R-12 & 13 Mr. Guntur Prabhakar, Adv. for R-22 Mr. Preshit Surshe, Adv. for R-19 Ms. Pallavi Venkat Reddy, Adv. for R-23 Mr. Prashant Tyagi, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Devraj Ashok, Adv. for Karnataka Mr. Keit Varghase, Adv. Mr. N. Reddy, Adv. for State of Telangana Ms.D. Bharathi Reddy, Adv. for State of UK Mr. Rudreshwar Singh, Adv. for Bihar Mr. Anubhav Anand Aron, Adv. Mr. Raman Yadav, Adv. Mr. A. R. Takkar, Adv. Mr. Pankaj Bhagat, Adv. Mr. Abhisar Bairagi, Adv. Mr. Manish Singh, Adv. Mr. Prashant Kanjale, Adv. Mr. Alok Agarwal, Adv. Mr. Mukesh Verma, Adv. Mr. Sushil Shukla & Ms. Suneha Jain, Advs.	31.10.2018